

HIGH COURT OF ANDHRA PRADESH

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No.891/2019 - C.1.

Dt. 20 -11-2019

NOTIFICATION No. 04/2019. C –1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

Sl. No.	Name and designation of the individual	Posted as
(1)	(2)	(3)
1	Sri A. V.Subba Rao Paper Promotee from the Unit of District Judge, Prakasam.	Chief Administrative Officer, Spl. Court for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO)' Prakasam at Ongole (Post kept vacant).
2	Smt. M.Somalatha, Paper Promotee from the Unit of District Judge, West Godavari.	Chief Administrative Officer, VII Addl. District Court-cum-III Addl. Metropolitan Sessions Judge Court-cum-Special Court for trial offences against Women, Visakhapatnam (Post kept vacant).
3	Smt. D.Usha Siva Kumari Paper Promotee from the Unit of the District Judge, Chittoor.	Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STS (POA) Act, 1989-cum-V Additional District & Sessions Court, Nellore (Post kept vacant)
4	Sri D.Venkateswara Rao, Paper Promotee from the Unit of the District Judge, Krishna at Machilipatnam	Chief Administrative Officer, Spl. Sessions Court for trial of cases under SPE & ACB Cases -cum-II Addl. Dist. & Sessions Court, Nellore , Vice Sri P.B. Jagannadhacharyulu, transferred.
5.	P.B.Jagannadhacharyulu, Chief Administrative Officer, Spl. Sessions Court for trial of cases under SPE & ACB Cases -cum-II Addl. Dist. & Sessions Court, Nellore	Chief Administrative Officer, Prl. District Court, Nellore . (Post kept vacant)
6	Smt.D.Varalakshmi Devamma Paper Promotee from the Unit of the District Judge, Kadapa.	Chief Administrative Officer, X Addl. District Court Tirupati , Chittoor District. (Post kept vacant)

7	Sri M.Ramachandra, Paper Promotee from the Unit of the District Judge, Ananthapur.	Chief Administrative Officer, Spl. Sessions Court for trial of offence under SC & ST (-POA) Act Cases-cum-IV Additional District & Sessions Court, Kadapa (Post kept vacant)
8	Smt.M.V.Rathnamma Paper Promotee from the Unit of the District Judge, Ananthapur. (The promotion of the individual is subject to result of W.P. No.16436/2019 on the file of this this Hon'ble Court.	Chief Administrative Officer, Spl. Court for trial of ACB cases in Rayalaseema Region at Kurnool vice K. Chandrasekhar Reddy transferred.
9.	K. Chandrasekhar Reddy, Chief Administrative Officer, Spl. Court for trial of ACB cases in Rayalaseema Region at Kurnool	Chief Administrative Officer, Prl. District Court, Kurnool (Post kept vacant)
10	Sri G.S.R.K.V.S.S.S.D.Vara Prasada Murthy, Paper Promotee from the Unit of the District Judge, East Godavari.	Chief Administrative Officer, Spl. Court for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) Rajahmundry, East Godavari District (Post kept vacant)
11.	Smt. Ch.Rajya Lakshmi, Chief Administrative Officer, III Addl.District and Sessions Court, Kakinada, East Godavari District.	XI Additional District & Sessions Judge-cum-Spl. Judges Court for Trial of Cases under SC & ST (POA) Act, Visakhapatnam (Vacancy will arise w.e.f. 1.12.2019)

- i) The individuals, except Sl.No.11, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals except Sl.No.11, forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) The District Judge, East Godavari is hereby directed to relieve the individual shown at Sl.No.11 i.e, Smt.Ch.Rajya Lakshmi on the afternoon of 30.11.2019, to enable her to join in her new post on or after 1.12.2019 (Vacancy arises on 1.12.2019) and report compliance. The individual shall handover charge of her post to the Senior Superintendent / immediate junior of her court on the after noon of 30.11.2019.

The District Judges/Unit Officers concerned are further directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are also directed to send the joining reports of the individuals to this Registry.

Note:-Smt. Ch.Rajya Lakshmi is not entitled to draw T.A. and D.A. etc., since she is transferred on her request.

C. Pushottam Reddy
REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The District Judges, Prakasam at Ongole, Kadapa, Visakhapatnam, West Godavari, Chittoor, Nellore, Ananthapuram, Krishna at Machilipatnam, East Godavari, Kurnool
3. The Spl. Judge for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (**POCSO**) **Prakasam at Ongole**.
4. VII Addl. District Court-cum-III Addl. Metropolitan Sessions Judge Court-cum-Specil Court for trail offences against Women. **Visakhapatnam**.
5. Spl. Sessions Judge for trail of offence under SC & ST (-POA) Act, 1989cum-V Additional District & Sessions Judge, Nellore.
6. The Special Sessions Judge for trial of cases under SPE & ACB Cases-cum-II Additional District & Sessions Judge, Nellore.
7. X Addl. District Judge, **Tirupati**, Chittoor District.
8. Spl. Sessions Court for trial of offence under SC & ST (-POA) Act Cases-cum-IV Additional District & Sessions Judge, **Kadapa**.
9. The Special Sessions Judge for trial of cases under SPE & ACB Cases-in Rayalaseema Region at Kurnool.
- 10 Spl. Judge for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (**POCSO**) **Rajahmundry, East Godavari District**.
- 11 XI Addl. Additional District & Sessions Judge-cum-Spl. Judges Court for Trial of Cases under SC & ST (POA) Act, **Visakhapatnam**.
12. III Additional District & Sessions Judge, Kakinada, East Godavari District.
13. The District Treasury Officers, Prakasam at Ongole, Kadapa, Visakhapatnam, West Godavari, Chittoor, Nellore, Ananthapuram, Krishna at Machilipatnam, East Godavari at Kakinada, Kurnool
14. The Sub Treasury Officers, Tirupathi, Chittoor District, Rajahumundry East Godavari District;
15. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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